

(b) if so, the main reasons for the same and how far this will be helpful to Government; and

(c) whether any modalities have been worked out and whether a decision has been taken to raise roughly Rs. 150 crores through bonds and if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) A proposal to convert the Nuclear Power Board into a Public Sector Corporation is under consideration of the Government.

(b) The main reasons are to augment the resources currently available, and for effective and speedy implementation of the 10,000 MWe power programme of the Department of Atomic Energy.

(c) Modalities to raise resources through bonds will be worked out in due course.

Centre for Development of Telematics

4591. SHRI JITENDRA PRASADA : Will the PRIME MINISTER be pleased to state :

(a) whether Centre for Development of Telematics technology is being given to Government by some non-residents Indians settled in USA;

(b) if so, the details thereof and the special features of this system ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). No Sir. The technology is being developed indigenously. However the services of some part-time consultants are engaged for meeting specific needs.

The special features of the system are :

- (1) Use of indigenous components to reduce foreign exchange outflow.
- (2) Focus on satisfactory operation under Indian conditions of high traffic and high temperature conditions.
- (3) Use of Indian talent in development of software and system technology.

Licences for Manufacture of Electronic Equipments

4592. SHRI SALEEM I. SHERVANI : Will the PRIME MINISTER be pleased to state :

(a) whether any industrial licences/ letters of intent have been issued to manufacturers of microwave ovens push button telephones, memory telephone diallers and cordless telephones; and

(b) if so, their installed capacity, stages of implementation and the details of their foreign collaborations ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b). Yes Sir. Industrial Licences/Letters of intent have been issued for the manufacture of push button telephones, memory telephone diallers and cordless telephones. The details regarding installed capacity, implementation status and foreign collaboration are given below. As far as microwave ovens are concerned, Government had invited composite applications for their manufacture. Government have yet to take a final decision in the matter.

- (i) Push-button telephones : Foreign collaboration (FC) applications from thirty two (32) units (including twenty two private sector units), who have licence/approval for manufacture of push-button

telephones in technical collaboration with one of three collaborators selected by the Government, have been approved. The break-up for respective collaborators is as follows :

Foreign Collaborator	No. of Units
1. Siemens AG (W. Germany)	Fourteen (14)
1. Ericsson Information System (Sweden)	Eleven (11)
3 Industries FACE Standard (Italy)	Seven (7)

The annual licenced capacity of each unit ranges from 10,000 nos. to 500,000 nos. The Letters of Intent (LOI) of eleven (11) units have already been converted into Industrial Licences. Others are at various stages of approvals. Some of the units are expected to commence production by early 1987.

(ii) **Memory Telephone Diallers :** The product is a decentralised item and the annual capacity ranges from 10,000 nos. to 200,000 nos. A unit interested in manufacturing the product can register at the office of Director of Industries in the respective States. The item is primarily manufactured by small scale sector units. Three (3) units in the organised sector have also been given Letters of Intent (LOI). These units have so far not applied for foreign collaboration.

(iii) **Cordless Telephones :** Nine (9) units have so far been licensed to manufacture Cordless Telephones. The annual licensed capacity is mostly for a turn-over of Rs. 30 crores. No unit has so far

submitted, foreign collaboration application.

Foreign Funds to Organisations of Political Nature

4593. **SHRI SYED SHAHABUDDIN :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the up-to-date list of organisations of political nature prohibited to receive foreign contributions without prior permission; and

(b) the foreign contributions received by each of these organisations during the last three years, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) The information is given in the Statement-I below.

(b) The information is given in the statement-II below.

Statement-I

List of 146 Organisations of Political nature (not being a political Party) Notified under Section 5(i) of the Foreign Contribution (Regulation) Act, 1976. These are required to seek prior permission of Government of India before accepting any Foreign contribution

S No.	Name of the Organisation
1	2
1.	All India Kisan Sabha, 16-C, Feroze Shah Road, New Delhi.
2.	Bhartiya Khet Mazdoor Union, New Delhi.
3.	All India Trade Union Congress, New Delhi.
4.	All India Kisan Sabha, 4, Ashoka Road, New Delhi.